

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 310/1996

PRAKASH SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

[ONLY I.A. NOS. 136960/25, 138235/25, 138866/25, 150155/2023 AND 67359/2023 AND CONT. PET. D.NOS. 7736/2025, 8340/2025 AND 15328/2025 ARE LISTED UNDER THIS ITEM]

IA No. 136960/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 150155/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 67359/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 138235/2025 - INTERVENTION/IMPLEADMENT

IA No. 138866/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 7736/2025 (PIL-W)

Diary No(s). 8340/2025 (PIL-W)

IA No. 119985/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 41708/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 15328/2025 (PIL-W)

CONTEMPT PETITION (CIVIL)@ Diary No(s). 41923/2024
in W.P.(C) No. 310/1996 (PIL-W)

(IA No. 208940/2024 - EXEMPTION FROM FILING O.T.

IA No. 208938/2024 - STAY APPLICATION)

Date : 18-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

HON'BLE MR. JUSTICE N.V. ANJARIA

Amicus Curiae

Mr. Raju Ramchandran, Sr. Adv.

For Petitioner(s) :

Mr. Prashant Bhushan, AOR

Mr. Rahul Gupta, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Mr. Abhimanue Shrestha, AOR
Ms. Kritika, Adv.

Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakaash, Adv.
Mr. Niraj Dubey, Adv.
Mr. Pradum Kumar, Adv.
Mr. Kumar Mihir, AOR

Ms. Vivya Nagpal, AOR
Mr. Abhishek Rai, Adv.
Mr. Gyanant Singh, Adv.
Mr. Ekansh Bansal, Adv.
Mr. Priyanshu Kumar, Adv.
Ms. Osheen Jain, Adv.

Mr. Gopal Sankarnarayanan, Sr. Adv.
Mr. Aditya Samaddar, AOR
Mr. R K Mohit Gupta, Adv.
Ms. Shreya Nair, Adv.

For Respondent(s)
Applicant(s) :

Mr. P. Parmeswaran, AOR
Mr. Anuvrat Sharma, AOR
Mr. Gunnam Venkateswara Rao, AOR
Mr. Kuldip Singh, AOR
Mrs. Anil Katiyar, AOR
Mr. Mohanprasad Meharia, AOR
Mr. Radha Shyam Jena, AOR

Mr. R Bala, Sr. Adv.
Mr. V Mohana, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Snidha Mehra, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Ameyavikrama Thanvi, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kartikey Aggarwal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Mukesh Kumar Maroria, aor, Adv.

Mr. Ashok Mathur, AOR

Mr. Dharmendra Kumar Sinha, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Rajeev Ranjan, Sr. Adv.

Mr. Arunabh Chowdhary, Sr. Adv.
Ms. Pallavi Langar, Adv.
Ms. Pragya Baghel, Adv.
Mr. Jayant Mohan, Adv.
Ms. Aparajita Jamwal, Adv.
Mr. Sujeet Kumar Chaubey, Adv.
Ms. Pallavi Langar, AOR

Ms. Sumita Hazarika, AOR
Mr. Rajesh Srivastava, AOR
M/S. Venkat Palwai Law Associates, AOR

Mr. Anil Shrivastav, AOR
Mr. Anil Shrivastav, A.A.G.
Ms. Avni Shrivastav, Adv.

Mr. Gopal Prasad, AOR
Mr. R. Ayyam Perumal, AOR
Mr. D. S. Mahra, AOR
Mr. Gopal Singh, AOR
Ms. Hemantika Wahi, AOR
Mr. T. Harish Kumar, AOR
Mr. T. V. George, AOR

Mr. Sidharth Luthra, Sr. Adv.
Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Dhruv Yadav, Adv.
Mr. Karl P. Rustomkhan, Adv.

Mr. C. K. Sasi, AOR
Ms. Meena K Poullose, Adv.

Mr. P. V. Yogeswaran, AOR
Mr. V. N. Raghupathy, AOR

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

Mr. Ranjan Mukherjee, AOR

M/S. S. Narain & Co., AOR
Mr. Sandeep Narain, Adv.
Ms. Kanak Malik, Adv.

Mr. Lakshmi Raman Singh, AOR

Mr. Sidharth Luthra, Sr. Adv.
Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.
Mr. Dhruv Yadav, Adv.
Mr. Karl P. Rustomkhan, Adv.

Ms. Eliza Barr, Adv.
Ms. Disha Singh, AOR

Mr. Shuvodeep Roy, AOR
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.

Mr. Merusagar Samantaray, AOR

Ms. Swati Ghildiyal, AOR

Ms. Deepanwita Priyanka, AOR
Mr. Satyalipsu Ray, Adv.
Mr. Prashant Bhagwati, Adv.

Mr. B.K. Satija, A.A.G.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Mr. Ramendra Nath Makhal, Adv.
Mr. T. V. Surendranath, Adv.
Mr. Kirtikar Sukul, Adv.
Mr. Vaibhav Vikram Singh, Adv.

Mr. Rohit Bansal, AOR
Mr. Kartikeya Rastogi, D.A.G.
Mr. Ranjeet Saw, Adv.

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR

Mr. Aman Panwar, A.A.G.
Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Abhinav Kumar, Adv.
Mr. Piyush Wadhwa, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.
Mrs. Devika A.l., Adv.

Mr. Varad Kilor, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.

Mr. Gaurav Khanna, AOR
Ms. Natasha Sahrawat, Adv.
Mr. Gautam Barnwal, Adv.
Mr. Rudraksh Pandey, Adv.
Ms. Deepali Bhanot, Adv.

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Maninderjit Singh Bedi, Advocate General
Mr. Vivek Jain, A.A.G.
Mr. Mohd Irshad, A.A.G.
Mr. Karan Sharma, AOR

Mr. D. K. Devesh, AOR
Mr. M. Yogesh Kanna, AOR
Mr. Abhishek, AOR

Mr. K.M. Nataraj, A.S.G.
Mr. Sharan Dev Singh Thakur, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Ms. Indira Bhakar, Adv.
Ms. Veera Mahuli, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Ritika Rao, Adv.

M/S. PLR Chambers And Co., AOR
Mr. Amrish Kumar, AOR
Applicant-in-person
Mr. Rajiv Kumar Choudhry , AOR

Ms. Kamakshi S. Mehlwal, AOR
Mr. Abhik Kumar, Adv.
Mr. Sanveer Mehlwal, Adv.
Mr. Deepak Girdhar, Adv.
Ms. Geetanjali Mehlwal, Adv.

Mr. Mukesh Kumar Verma, Adv.
Mr. Neeraj Kumar Sharma, Adv.
Ms. Indira Bhakar, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mrs. Lalita Kaushik, AOR
Mr. Naresh Kauhsik, Sr. Adv.
Mr. Manoj Joshi, Adv.

Ms. Shikha John, Adv.

Ms. Devina Sehgal, AOR
Mr. Yatharth Kansal, Adv.

Mr. Arunabh Chowdhury, Sr. Adv.
Mr. Jayant Mohan, AOR
Ms. Adya Shree Dutta, Adv.
Mr. Aniruddha Mahadevan Sethi, Adv.

Mr. Ajay Pal, AOR

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Shreeyash U Lalit, Adv.
Ms. Divya Narayanan, Adv.
Mr. Rahul Pratap, AOR

Mr. Mukesh Kumar, AOR

Ms. Astha Sharma, AOR

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Mr. Vikas Negi, Adv.
Mr. Navneet Gupta, Adv.
Ms. Radhika Aggarwal, Adv.

Mr. Gurmeet Singh Makker, AOR
Ms. Jaikriti S. Jadeja, AOR
Mr. Soumya Dutta, AOR

Mr. Rakesh K. Sharma, AOR
Mr. V. Balaji, Adv.
Mr. Nizamuddin, Adv.
Mr. K.v.d. Kishore Kumar, Adv.
Mr. B. Dhananjay, Adv.
Mr. Vinod K. Nair, Adv.

Intervenor-in-person

Ms. Astha Sharma, AOR
Ms. Ruchira Goel, AOR
Ms. Pallavi Langar, AOR

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Ms. Shaswati Parhi, Adv.

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Maninderjit Singh Bedi, Advocate General
Mr. Vivek Jain, A.A.G.
Mr. Mohd Irshad, Adv.

Mr. Karan Sharma, AOR

Mr. S Niranjana Reddy, Sr. Adv.
Ms. Devina Sehgal, AOR
Mr. S.uday Bhanu, Adv.
Mr. Yatharth Kansal, Adv.

Mr. K.M. Nataraj, A.S.G.
Mr. Vinayak Sharma, Adv.
Mr. Tanmay Mehta, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Prashant Singh-(ii), Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Hrishikesh Baruah, AOR
Mr. Kumar Kshitij, Adv.
Mr. Utkarsh Dwivedi, Adv.
Mr. Deep Pal Singh Alag, Adv.

Mr. Kunal Mimani, AOR
Mr. Prashant Alai, Adv.

Mr. Sabarish Subramanian, Adv.
Ms. Jahnvi Taneja, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

I.A. NOS. 136960/2025 IN W.P.(C) NO.310/1996

List on 22.08.2025.

W.P.(PIL) No.1194/2025

1. On an oral prayer made by the learned Amicus Curiae, W.P.(PIL) No.1194/2025, pending before the High Court of Jharkhand at Ranchi shall stand withdrawn from the High Court and transferred to this Court.
2. To be taken up along with W.P.(C) No.310/1996 and batch in the week commencing 27.10.2025.

CONTEMPT PETITION @ DIARY NO(S). 7736/2025

1. The present contempt petition is filed by the petitioner

alleging disobedience of the orders of this Court by the Chief Secretary of the State of Jharkhand.

2. It is the contention of the petitioner that the rules framed by the State of Jharkhand are framed only in order to protect one Shri Anurag Gupta. It is also the grievance that one Shri Ajay Kumar Singh was unauthorizedly removed from the post of Director General of Police.

3. The present *lis* appears to be prompted by a dispute between the two officers of the Police Department, namely, Sri Ajay Kumar Singh and Shri Anurag Gupta.

4. If a person is aggrieved by any action of the State with regard to his illegal removal from the service or due to denial of his legitimate claim to a post, such an officer can very well take recourse to the remedies available to him in law.

5. Public Interest Litigation is a mechanism, which has been devised by this Court so as to dilute the issue of locus and permit public spirited person to approach this Court or the High Courts on behalf of the persons who, on account of their social and economic backwardness, are not in a position to approach the High Courts or this Court.

6. The PIL jurisdiction, therefore, cannot be permitted to become a mechanism to settle the scores between the competing officers.

7. In that view of the matter, the contempt petition is dismissed.

8. Pending application(s), if any, shall stand disposed of.

CONTEMPT PETITION @ DIARY NO(S). 8340/2025

1. Learned senior counsel appearing for the petitioner seeks permission to withdraw this petition.

2. Permission is granted.

3. The contempt petition is, accordingly, disposed of as withdrawn.

REST OF THE MATTERS INCLUDING I.A. NO.59862/2020

List in the week commencing 27.10.2025.

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
ASSISTANT REGISTRAR**